

BENCH-I

3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

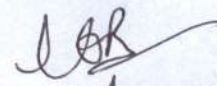
C.P.No.653/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Harsh Chemicals Limited		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Manoj Kumar Barothia, ACS Applicant


18/12

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Admit.

Petitioner has filed this petition u/s. 14(1) of the Companies Act, 2013 for conversion of public limited company to private limited company.

Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal. Petitioner is further directed to comply with Rule 35 and Rule 68 of the NCLT Rules, 2016 and file affidavit of service within 7 days from today.

List it on 20/02/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)